

political and general investment climate as well as macro-economic stability and investment decision of foreign investors. The details of FDI equity inflows received in Drugs and Pharmaceutical Sector in the country since 2014 are as under:

Sl. No.	Financial year	Total FDI Inflow (₹ in crore)
1.	2014-15	9,052
2.	2015-16	4,975
3.	2016-17	5,723
4.	2017-18	6,502
5.	2018-19	1,842
6.	2019-20 (April to September)	2,065

(c) The Government reviews FDI Policy on an ongoing basis with a view to liberalise and simplify the FDI Policy progressively, so as to improve the country's investment climate by providing ease of doing business in the country. Further, various measures are taken under "Make in India" initiatives facilitating investment, fostering innovation thereby promoting robust business environment in the country.

**Separation of main source of pollution from  
distillery wastewater effluents**

695. SHRI V. VIJAYASAI REDDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it has come to the notice of the Ministry that Central Salt and Marine Chemicals Research Institute has developed a process to separate the main source of pollution from distillery wastewater effluents;

(b) whether it is also a fact that this process/technology helps distilleries comply with Zero Liquid Discharge (ZLD) action plan but also helps in producing potassium-based fertilizers which otherwise the country is importing; and

(c) if so, the details thereof and how the Ministry is going to push it since it helps in producing more ethanol and help farmers get remunerative price, etc.?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA): (a) Yes, it has come to the notice of Department of Science and Technology.

(b) Yes.

(c) Central Salt and Marine Chemicals Research Institute (CSIR-CSMCRI) under the Ministry of Science and Technology has discussed with several other ministries like Chemicals and Fertilizer, Department of Animal Husbandry Dairying and Fisheries (DADF), Agriculture etc., agencies like IFFCO, companies, distilleries, NITI Aayog and PMO for taking this technology forward for its implementation in the distilleries of the country. Efforts have been made through discussions with State Government Departments and MSME for the implementation of this technology for the cooperative distilleries of our country. Efforts are also made to include this as one of the technologies to manage spent wash by the Central Pollution Control Board. Status note on the technology is available for public on the website of CSMCRI.

**Compensation and free medical treatment to  
victims of Bhopal Gas Tragedy**

696. SHRI BINOY VISWAM: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total number of victims of the Bhopal Gas Tragedy who have claimed compensation;

(b) the total number of victims who have been given compensation;

(c) whether it is a fact that till date there are some victims who have not been given compensation;

(d) if so, the reasons therefor; and

(e) whether it is a fact that victims of the Bhopal Gas Tragedy have been facing difficulties in receiving free medical treatment and reimbursement for the treatment?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA): (a) A total of 10,29,519 claims were registered for compensation.

(b) The total number of victims who have been given compensation till December, 2019 is as under:—